

**NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH  
COURT – IV**

15. IA 785/2023  
In  
C.P. (IB)/4479(MB)2019

CORAM:

SHRI PRABHAT KUMAR  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **06.03.2023**

Name of the Parties: Inventure Fincance Private Limited  
Vs  
Mahabali Innovative Technoliges Private Limited

SECTION 33 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

**The Court is convened through Video Conference.**

**IA 785/2023**

Mr. Kairav Trivedi, Ld. Counsel for the Applicant present.

This is an Application filed by the Resolution Professional u/s 33 for liquidation of the Corporate Debtor.

Heard and perused the records.

**Reserved for orders.**

**Sd/-**  
**PRABHAT KUMAR**  
**Member (Technical)**  
/NP/

**Sd/-**  
**KISHORE VEMULAPALLI**  
**Member (Judicial)**